As regards Varanasi Division, out of 191 stations, 150 are electrified and provided with light fittings as per norms. Out of the remaining 41 stations only 9 qualify for electrification. The works are at different stages of progress on these 9 stations.

As regards water supply, adequate arrangements exist on stations on Varanasi Division as well as Faizabad-Varanasi section.

[English]

Computerised Reservation at Colmbators Junction

2935. SHRI C.K. KUPPUSWAMY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal for computerised reservation system at Coimbatore Junction, Southern Railway;
- (b) if so, when the work is likely to be started and the total expenditure to be incurred thereon; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) Preparatory work has already commenced. The work is scheduled to be completed by march, 1992.

The expenditure expected to be incurred for this work is Rs. 19.0 lakhs approximately.

(c) Does not arise.

Electrification of Erode-Paighat Line

2936. SHRI C.K. KUPPUSWAMY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to electrify the Erode-Palghat section on Southern Railway;
- (b) if so, when the work will commence; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

- (b) Does not arise.
- (c) Due to relative priorities for other high density sections and financial constraint.

Pending Power Projects of Maharashtra

2937. PROF. ASHOK ANANDRAO DESHMUKH:

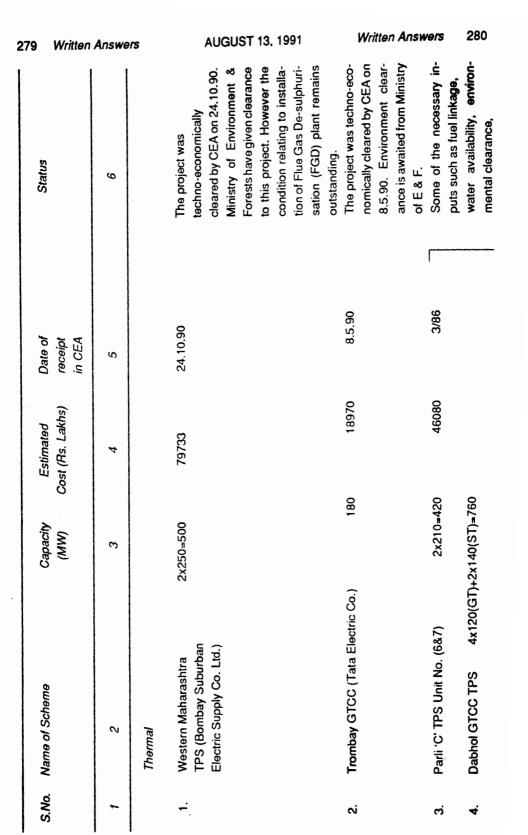
SHRI UDAYSINGRAO GAIKWAD:

SHRI RAMCHANDRA VEER-APPA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the number of power projects of Maharashtra pending for clearance and since when these are pending;
- (b) the time by which these projects are likely to be cleared; and
- (c) the estimated expenditure and the capacity of each project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). Details are given below:



281 Written	Answe	rs SF	RAVANA 22, 19	13 (<i>SAKA</i>)	Written Answ	vers 282
Status	9	clearance from National Airports Authority and compliance under Section	29 of ES Act, 1948 are required to be tied up before the schemes are appraised in C.E.A.	The project was accorded techno-economic clearance by CEA on 9.3.88. The investment decision by Plan-	ning Commission will be processed after forest clearance is obtained by project by authorities	The project was accorded techno-economic clearance on 8.5.91 subject to certain conditions.
			•			
Date of receipt in CEA	5	06/6	4/91	1/87		2/90
Extimated Cost (Rs. Lakhs)	4	95000	19850	19116		8987
Capacity (MW) C	3	0+2x150=820	110	2x125=250		1x90≖90
		4×130(GT) 95000+2×150=820	arge nt by ipping Co. Pvt. Ltd	Storage Scheme		Iorage Scheme
Name of Scheme	2	Nagothane GTCC	Power Plant Ship/Barge Mounted Power Plant by M/s. Confidence Shipping Co.	Ghatghar Pum ped Storage Scheme		Bhivpuri Pumped Storage Scheme
S.No.	,	က်	ဖ်	۲.		œi